

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**R.P. NO. 18 OF 2015 IN IA NO. 187 OF 2015 IN  
APPEAL NO. 21 OF 2014 & IA NO. 251 OF 2015  
AND  
APPEAL NO. 204 OF 2015 & IA NO. 343 OF 2015**

**Dated: 8<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Indian Wind Energy Association & Anr.**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

As agreed by the parties, list these matters for hearing on **31.03.2017 at 2:30 p.m.**

**COURT MASTER**

ss/jp